

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1545(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.04.2018

NAME OF THE PARTIES:

Cotmac Industrial trading Pvt. Ltd.

v/s.

Raj Process Equipments & System Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016.

ORDER

None Present.

In the interest of justice, list this matter on 11.05.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)